

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 04.

**IA(I.B.C)/ 2073(MB)2024 IN C.P. (IB)/745(MB)2022**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **Srei Equipment Finance Limited**

**VS**

**Acira Consultancy Private Limited**

**For FC** : Adv. Nausher Kohli Adv. Subir Kumar a/w Adv. Disha Shah i/b  
SDS Advocates

**For CD** : Adv. Uzair Kazi i/b Aziz Mohd

**IBC under Sec. 7**

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**ORDER**

Heard both the Counsel for FC and CD. Counsel for FC undertakes to provide valid AFA of the proposed IRP. Both the parties are allowed to file the written submissions, if any. **List on 05.07.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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